

HIGH COURT OF BOMBAY AT GOA, PORVORIM

Information in connection with Criminal Cases involving Member of Parliament
/Member of Legislative Assembly (MPs/MLAs).

Ref: Writ Petition (Civil) No. 699 of 2016 (Supreme Court) (Ashwini Kumar Upadhyay
Vs Union of India & Ors.)

Sr. No.	Name of the Member of Parliament/ Member of Legislative Assembly (MPs/ MLAs)	Case No.	Case Status
1	DIGAMBAR VASANT KAMAT Vs DIRECTORATE OF ENFORCMENT, GOVT. OF INDIA, THR. PAJESH NAIR AND ANR	CRIR-F- No. 605 of 2021	For Orders
2	CHURCHIL ALEMAO Vs DIRECTORATE OF ENFORCMENT, GOVT. OF INDIA, THR. RAJESH NAIR, ASST.DIRECTOR AND ANR., DIGAMBAR VASANT KAMAT (Respondent no.2)	CRIR-F- No. 625 of 2021	For Orders
3	DAYANAND NARVEKAR AND 11 ORS Vs STATE THR. POLICE INSPECTOR, MAPUSA POLICE STATION AND 2 ORS	WPCR-26-2024	For Admission
4	SANKALP P. AMONKAR Vs STATE OF GOA, THR. CHIEF SECRETARY AND 14 ORS	WPCR/117/2022	Admitted_unready matter
5	DR. NARAINA SINAI VARDE Vs STATE OF GOA MICHAEL LOBO (Respondent no.2)	WPCR/263/2024 (F)	Pre- admission_fresh

SD/-

(~~Kam Subraj~~ Prabhudessai)
Registrar (Judicial)

High Court of Bombay at Goa

Date:- 22-04-2024